

[21 March, 2002]

RAJYA SABHA

**Installation of Telephones by Private Companies**

1945. SHRIMATI VANGA GEETHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether private telecom players are set to install phones in rural areas;
- (b) if so, the details of the decisions made in this regard; and
- (c) the terms and conditions decided on network sharing?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION- TECHNOLOGY (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The private Basic Telephone Service providers, who have been granted licence as per the guidelines dated 25.1.2001, are required to set up Points of Presence in urban, semi-urban and rural Short Distance Charging Areas (SDCAs), typically Tehsils, in equal proportion as a part of their roll out obligations.

(c) Such terms and conditions are a matter of mutual agreement amongst the operators.

**Telephone Connections to Subscribers in Mainpuri**

†1946. SHRI GHANSHYAM CHANDRA KHARWAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that telephone connections have not been provided to the subscribers so far inspite of laying telephone lines for

---

†Original notice of the question was received in Hindi.

this purpose by Telecom District Manager (TDM) of Mainpuri district;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the said existing TDM refrain from meeting the subscribers and redress their grievances by staying away from the Headquarters; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (c) No, Sir.

(b) and (d) Do not arise in view of (a) and (c) above.

#### **Increase in PCO Commission**

1947. DR. Y. LAKSHMI PRASAD: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Public Call Office (PCO) owners are demanding increase in their commission on STD charges and special allowance on local calls; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) Some representations have been received from the PCO franchisees and their Association, etc., *inter-alia*, to increase the rate of commission and service charge on local calls. Presently, there is no proposal to increase the existing rate of commission or service charge.

#### **Rectification and Maintenance of Telephones**

†1948. SHRI BACHANI LEKHRAJ: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that telecom employees are adopting negligent attitude in rectification and maintenance of telephones;

---

†Original notice of the question was received in Hindi.